

DIVISION BENCH

ITEM NO.7

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA (CAA) No.09/ALD/2024
(First Motion)**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	HARI PRASAD BAL KRISHNA JEWELLERS PRIVATE LIMITED WITH HARI PRASAD GOPI KRISHNA SARAF PRIVATE LIMITED
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Agarwal, Adv.

: For the Applicant Companies

ORDER

Ld. Counsel representing the Applicant Companies is present physically.

- 1. This is a first motion application.**
- 2. Arguments heard. Order reserved.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*